

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 191 of 2012 &
I.A. Nos. 309 & 310 of 2012

Dated: 5th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mandi Gobindgarh Induction Furnace Association Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. Sakesh Kumar,

ORDER

The learned counsel for the Appellant is directed to issue
Public Notice.

It is represented that the Rejoinder is being filed today after
serving copy on the other side.

At the request of the learned counsel for the Appellant, Post the
matter for hearing on **13.03.2013.**

(V.J. Talwar)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson